

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 13
C.P.(IB)865/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Ameena Mansoor Wadiwala**
v/s
Creatoz Builders Pvt. Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 9 of the IBC, 2016

ORDER

Registry is directed to issue Notice to the Respondent/s, intimating the next date of hearing and to place on record Compliance Report well before the adjourned date. Respondents are at liberty to place on record Affidavit in Reply within a period of two weeks' from today by duly serving copies to the other side well in advance. List this matter on Board 13.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)